DECEMBER 16, 1983

(a) (i)

exported are not available. Though sale prices of processed mica have been recently revised, the price of certain qualities of Gudur Mica have not been increased in order to make this item very attractive to freign buyers.

Report of Expert Committee on Working of Indian Council of Arbitration

4098. SHRI NAVIN RAVANI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have examined the Report of the Expert Committee on the working of Indian Council of Arbitration;

(b) if so, the details of the recommendations made; and

(c) the details of the recommendations accepted by Government and the reasons for not accepting the rest of the recommendations ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHR1 P.A. SANGMA): (a) Yes. Sir.

(b) and (c) A statement showing the recommendations and acceptance is laid on the Table of the House. [Placed in Library. See No. 1..T.-7435/83]

Export of Apple Fruits and Apple Products

4099. SHRI NAVIN RAVANI : Will the Minister of COMMERCE be pleased to state ;

(a) the value of the apple fruits and apple products exported during the last three years, year-wise;

(b) the names of the countries to whom exported; and

(c) the steps being taken to increase exports of fruits ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): **APPLE FRUITS**

	Year	Value (Rs. 1akh)
	1980-81	111
	1981-82	101
	198 2-83	*28
(ii)	APPLE PRO	DUCTS :
	1980-81	Nil
	1981-82	*35
	1982-83	*37
	*Provisional.	

(b) Major destinations are Bangladesh, Singapore, UAE, other Gulf countries and USA.

(c) A number of incentives have been provided to boost the exports of fruits and fruit products. They include incentives in the form of Import Replinishment Licence and Cash Compensatory Support, Concessional air freight rate for export of fresh appples to selected destinations, duty drawback on the cartons used for packing fresh apples for exports & duty drawback on the packing materials namely cartons, tin containers, glass jars, etc. against exports of apple products.

Postponement of Function Regarding Special Package Tours by Vayudoot

4100. SHRI DIGAMBAR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the function scheduled on 21 November, 1983 for the launching of special pakage tours by Vayudoot was postponed;

(b) if so, the reasons therefor; and

(c) the total expenditure incurred on the insertion of advertisements captioned 'Postponement' in thick letters under the name of General Manager, Vayudoot Ltd. made in the local dailies like the 'Statesman', New Delhi?

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THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT : (2) Yes, Sir. The function was cancelled.

(b) The General Manager had made a mistake in prematurely arranging the function without obtaining the requisite approval of its Board of Directors and other concerned authorities.

(c) A sum of Rs. 20, 400/- was incurred on the insertion of the said advertisement for notifying the postponement of the function.

Study on Tax Treaties

4101. SHRI ANANTHA RAMULU MALLU: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the treaties that India had entered into with some of the Western countries to avoid double taxation to promote overseas investment, have helped in mobilising foreign resources and increasing trade but 'the share of treaty countries' investment in India is not keeping pace with their average investment in developing countries;

(b) if so, whether any study has been conducted by Government in this regard; and

(c) if so, the steps taken in view of this study into the cost effectiveness of tax treaties considering the foreign exchange cost of investing capital?

THE MINISTER OF STATE IN THE MINISTRY FINANCE OF (SHRI RAMA RAO) : (a) Global PATTABHI financial flows for investment purposes are determined by a variety of factors, and it is realistic to make an analysis of not investment flows treating double taxation avoidance treaties as the prime determinant investment in a of foreign country. Government of India has been following a selective policy allowing a role for foreign investment in priority and high technology areas. The main objective of negotiating a DTA treaty is that such agreements by avoiding double taxation of profits facilitate flow of Capital where such terms are considered to be in our interest.

(b) Government has not conducted any study in this regard.

(c) No, Sir.

Setting up of Banking Service Recruitment Board in Bhubaneswar

4102 SHRIMATI JAYANTI **PATNAIK : Will the Minister of FINANCE** be pleased to state :

Banking **(a)** whether Service Recruitment Board Office is proposed to be set up at Bhubaneswar; and

if not, when it is likely to be set (b) up?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) & (b) At present no such proposal is under consideration of the Government.

Package Tours offer by Vayudoot

4104, SHRIMATI JAYANTI PATNAIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether offered Vayudoot has package tours;

(b) are names of the place of tourist interest included in the package tour; and

(c) the details of the programmes of the Vayudoot services in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

Vayudoot had prepared some (a) proposals for package tours which are yet to be approved by the appropriate - authorities.